

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 49 OF 2017
APPEAL NO. 54 OF 2017 & IA NOS. 153 & 152 OF 2017
AND
APPEAL NO. 14 OF 2017

Dated: 21st May, 2018

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

APPEAL NO. 49 OF 2017

In the matter of:

Vedanta Limited

.... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Nishant Kumar
Mr. Shourya Malhotra

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1

Mr. M.G. Ramachandran
Mr. Shubham Arya
Ms. Poorva Saigal for R-2 to 4

APPEAL NO. 54 OF 2017 & IA NOS. 153 & 152 OF 2017

In the matter of:

M/s Lord Chloro Alkai Ltd. & Ors.

.... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1

APPEAL NO. 14 OF 2017

In the matter of:

Rajasthan Textile Mills Association

.... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **12.09.2018.**

(Justice N. K. Patil)
Judicial Member

ts/mk

(I.J. Kapoor)
Technical Member